| Annexure 7 | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate debtor: M/s. Sri Indira Power Energies Limited ; Date of commencement of CIRP: 26.04.2021; List of Creditors as on : 08.06.2021 | | | | | | | | | | | | | | | |
| List of operational creditors (Government dues ) | | | | | | | | | | | | | | | |
| S No | Details of claimant | | Details of claims received | | Details of claim admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set off | Amount of Claim Not Admitted | Amount of claim under verification | Remarks if any |
| | Department | Government | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security Interest | Amount covered by Guarantee | Whether related party? | % of voting share in COC if applicable | | | | | |
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